

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).1690/2011

(From the judgement and order(s) in dated 26/11/2010 in
CRLA No.1/2000,dated 26/11/2010 in CRLA No.2/200 of The HIGH COURT
OF GUWAHATI ,ASSAM)

T.S. BAREH

Petitioner(s)

VERSUS

STATE OF MEGHALAYA & ORS.

Respondent(s)

Date: 25/08/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CYRIAC JOSEPH
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Mr. Rabin Majumder,Adv.
Ms. O.A.I.Bang, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List on 01.09.2011.

(Shashi Sareen)
Court Master

(Renuka Sadana)
Court Master